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Date: 24/08/2025

Union Of India Vs Subhash Chandra Roy And Anr.

Court: Tripura High Court

Date of Decision: July 5, 2017

Acts Referred: Land Acquisition Act, 1894 â€" Section 4, 9, 18, 23(1A), 23(2), 54

Hon'ble Judges: S. Talapatra, J

Bench: Single Bench

Advocate: B. Majumder, R. Paul, P. Gautam

Final Decision: Allowed

Judgement